

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:35
ANSWERED ON:13.03.2012
PROSECUTION IN BOMB BLAST CASES
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the status of the investigation in cases of bomb blasts at Ajmer, Malegaon, Modassa and Samjhauta Express;
- (b) whether the investigation agencies have been able to identify the outfits involved in the said blasts;
- (c) if so, the details thereof;
- (d) whether some persons have been acquitted in the said cases; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): NIA is investigating the cases related to bomb blasts at Ajmer, Malegaon, Modassa and Samjhauta Express. In Ajmer blasts case the first chargesheet was filed by ATS Rajasthan on 22.10.2010 and a supplementary chargesheet was filed by NIA on 28.04.2011. The 2nd supplementary chargesheet was filed by the NIA on 18.07.2011. The case is under further investigation. In Samjhauta blasts case, chargesheet has been filed by the NIA on 20.6.2011 and the case is under further investigation. In the Melegaon blast of 2006, first chargesheet was filed by ATS Maharashtra and a supplementary chargesheet was filed by CBI. The case is under investigation by the NIA. In the Malegaon blast of 2008, ATS Maharashtra has filed chargesheets. NIA is conducting further investigation in the case. In Modasa blast case, no chargesheet has been filed and the case is under investigation by NIA.

As per available inputs, some perpetrators involved in the above mentioned cases have been identified. Further nobody has been acquitted in the cases mentioned above.